

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3863  
ANSWERED ON:17.05.2006  
CONSTRUCTION OF CGHS DISPENSARY  
Gadhavi Shri Pushpdan Shambhudan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether inspite of land made available to the CGHS for the construction of dispensary in Ashok Vihar, Delhi, the Government has not taken concrete steps to construct the same;
- (b) if so, the reasons therefore; and
- (c) the steps the Government proposes to take to start construction of dispensary in a time bound manner?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Architectural drawings were submitted to MCD for approval, it wanted zonal plan of DDA indicting change in its land use from Nursery School to CGHS building. The needed documents were submitted to MCD on 29/04/2006. Further action to construct the building will be only after the approval of MCD is received.